

- Location: KANJICODE  
State: KERALA.
28. **TELEMETICS SYSTEMS LTD., KAMARAJ BHAVAN, 573 MOUNT ROAD, MADRAS.**
- Item of Manufacture: CORDLESS PHONES  
Annual production capacity: 15000 Nos.  
Approval No.: LOI/622 Dated: 14.10.88 58-1/88-Prod.  
Location: NANDAMBAKKAM  
State: TAMIL NADU
29. **UNITED TELECOMS LTD., 19/6 ASHOKPURAM SCHOOL ROAD, INDUST. SUBURB, YESHWANTPUR, BANGALORE**
- Item of Manufacture: CORDLESS PHONES  
Annual Production capacity : 15000 Nos.  
Approval No. LOI/707 Dated 18.11.88 92-1/88-Prod.  
Location: BANGALORE  
State: KARNATAKA
30. **UP HILL ELECTRONICS CORPORATION LIMITED A-1/26, VISHWAS KHAND-II, GOMTI NAGAR,**
- Item of Manufacture: CORDLESS PHONES  
Annual Production Capacity: Rs. 3 crore  
Approval No.: LOI/1291 Dated: 17.12.85 153-1/85-Prod  
Location: JEOLIKOT  
State: UP
31. **W.S. INDUSTRIES, POST BAG NO. 6 PORUR, MADRAS.**
- Item of Manufacture: CORDLESS PHONES
- Annual Production Capacity: 15000 Nos.  
Approval No. LOI/711 Dated: 18.11.88 96-1/88-Prod.  
Location: MADRAS  
State: TAMIL NADU
32. **ZIMAG INDIA LTD. (PSEDE) KHARAR, DIST. ROPER**
- Item of Manufacture: CORDLESS TELEPHONES  
Annual Production Capacity: Rs.3 Crore  
Approval No.: LOI/38 Dated 29.01.86  
Location: KHARAR  
State: PUNJAB.

**Encroachment of Land Attached to Sikh Shrines in Pakistan**

10379. SHRI K.S. RAO:  
SHRI KAMAL NATH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the news item captioned "Sikh shrines in Pakistan stripped of their lands" appearing in *The Hindu*, dated 7 May, 1990;

(b) if so, whether it is a fact that Pakistani authorities have terminated the ownership right of land attached to Sikh shrines in Pakistan and handed them over to the tillers;

(c) if so, the details thereof;

(d) whether Government have taken up the matter with Pakistani authorities; and

(e) if so, the outcome thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJARAL): (a) Yes, Sir.

(b) to (e). Government as well as leaders of Sikh Jathas have drawn the attention of the Pakistan Government to the reported encroachments and other problems facing Gurudwaras in Pakistan.

In terms of the understanding in the "Protocol on Visits to Religious Shrines" signed between the Foreign Secretaries of the two countries on September 14, 1974, both countries agreed that "every effort should continue to be made to ensure that places of religious worship mentioned in the agreed list are properly maintained and their sanctity preserved". Such maintenance and preservation is essentially the responsibility of the country concerned. There have been some complaints by pilgrims and international observers regarding the poor maintenance of non-muslim religious place in Pakistan. Government of Pakistan are aware of these complaints.

#### **Polypacking of Milk**

10380. SHRI BABUBHAI MEGHJI SHAH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Co-operative Dairies under National Dairy Development Board have stopped or reduced packaging of milk by Polypack Systems;

(b) if so, the reasons therefor; and

(c) the daily installed capacity and utilisation of milk packaging systems in each co-operative dairy under N.D.D.B. during the last three years?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):  
(a) and (b). Cooperative dairies are not

under National Dairy Development Board (NDDB) but are covered under Operational Flood. The dairies under Operation Flood have not stopped or reduced packing of milk in polypacks.

(c) Estimated liquid milk marketing capacity under Operation Flood including Metro Dairies in approximately 80 lakh litres daily, of which about 56 lakh litres daily is in polypack system. Average daily capacity utilisation of Polypack system is 94 per cent. Information on Dairywise capacity of Polypack system is not available.

#### **Import of Butter Oil**

10381. SHRI BABUBHAI MEGHJI SHAH: Will the Minister of AGRICULTURE be pleased to state:

(a) the details of butter oil received from foreign countries as gift, aid or on other terms during the Seventh Plan period, year-wise and country-wise;

(b) the agencies to which this butter oil was allotted for distribution or sale; and

(c) the expenditure incurred and income earned on this butter oil, year-wise, during the above period?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) The details of butter oil received from the foreign countries as gift or commercial basis during the 7th Plan period (1985-86 to 1989-90) are given in the statement-I

(b) The details in respect of the agencies to whom the butter oil was issued for distribution and sale during the period 1985-86 to 1989-90 are as under:-